GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4412
ANSWERED ON:17.12.2009
GRANTS TO NGOs
Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the names of Non-Governmental Organizations (NGOs) that were given grants during each of the last three years and the current year;
- (b) the amount and the purpose in each of such case, year wise;
- (c) the criteria on which the grant was given; and
- (d) the name of NGOs which did not utilize the grant properly and have been blacklisted?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

- (a) & (b): The information is available on the website of this Ministry www.minoritvaffairs.gov.in
- (c): Only those Non-Governmental Organizations (NGOs) whose proposals are received duly recommended by the respective State/UT Governments, complete in all respects and fulfilling the eligibility conditions prescribed under the Free Coaching & Allied Scheme, are considered by the competent authority for selection.
- (d): No NGO has been blacklisted by this Ministry.